GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:2001 ANSWERED ON:20.07.2009 EMPLOYMENT WITHIN PRESCRIBED PERIOD Yadav Shri Om Prakash

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the unemployed youth/persons not getting employment despite registering themselves with the employment exchanges longback;
- (b) if so, the reasons therefor;
- (c) whether the Government proposes to implement any scheme to provide employment after a prescribed period of registration;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

- (a)Yes, Madam.
- (b) The placement through Employment exchanges has reduced due to emergence of specialized recruiting agencies such as Staff Selection Commission(SSC), Union Public Service Commission(UPSC), State Public Service Commissions, Railway Recruitment Boards (RRBs), Institute of Banking Personnel Selection(IBPS) and also as a result of Supreme Court judgment which gives freedom to employers to advertise their vacancies through print and electronic media to seek nominations from the market also.
- (c)No, Madam.
- (d)Does not arise.
- (e) The Employment exchanges register the jobseekers and sponsor their names against the vacancies notified to them by the employers. They only facilitate interaction between jobseekers and the employers and do not generate employment on their own.